

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/381/ (IB)/2017
NAME OF THE PETITIONER(S) : LAFARGE INDIA PVT LTD
NAME OF THE RESPONDENT(S) : EAST COAST CONSTRUCTIONS AND INDUSTRIES LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

P J RISHIKESH

Fr Petitioner

T. S. S. S. S.

P J SRI ANESH

Respondent

9884862677

B. Shaktipriya &

Counsel for Petitioner

A. Vidya

A. Vidya

For M/s. King & Partridge

ORDER

Counsels for both the parties present. As shown in the order passed in CP Nos.434 and 435/2015, the Hon'ble High Court of Madras is already seized of the matter. Therefore, the **Registry** of this Bench is directed to send the matter back to the **Registry** of the Hon'ble High Court for appropriate action at their end.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)